In the Central Administrative Tribunal Calcutta Bench

OA No.1289/97

6-2-2002

Present : Hon'ble Mr.B.P.Singin, Member(A)

Hon'ble Mr.Kuldip Singh, Member(J)

Kushal Kr. Mondal & Ors

-Vs-

Customs

For the applicant

None

for the respondent

: Ms K.Banerjee

ORDER

The learned counsel for the applicant is not present even on the second call. The application is therefore dismissed for default.

Member(J)

Member(A)

MERS